

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

I.A. 13-14/2016 in Civil Appeal No(s). 14025-14026/2015

THE PRINCIPAL KARUNA MEDICAL COLLEGE

Appellant(s)

VERSUS

THE ADMISSION SUPERVISORY COMMITTEE &
FEE REGULATORY COMMITTEE FOR PROFESSIONAL
COLLEGES OF KERALA AND ANR. & ETC.
(For directions and office report)

Respondent(s)

Date : 30/09/2016 These applications were called on for hearing
today.

CORAM :

HON'BLE MR. JUSTICE MADAN B. LOKUR
HON'BLE MR. JUSTICE UDAY UMESH LALIT

For Appellant(s)

Mr. Dushyant Dave, Sr. Adv.
Mr. Haris Beeran, Adv.
Mr. Mushtaq Salim, Adv.
Mr. Usman Khan Ali, Adv.
Mr. Radha Shyam Jena, Adv.

For Respondent(s)

Mr. Venkita Subramoniam T. R., Adv.
Mr. P. Sreekumar, Adv.

Mr. G. Prakash, Adv.
Mr. Jishnu, Adv.

UPON hearing the counsel the Court made the following

O R D E R

List the applications along with the appeals.

(Meenakshi Kohli)
Court Master(Jaswinder Kaur)
Court Master